

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new Article 31, etc.)

[English]

SHRI SAIFUDDIN CHOWDHURY
(Katwa) : I beg to move for leave to
introduce a Bill further to amend the
Constitution of India.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to in-
troduce a Bill further to amend
the Constitution of India.”

The motion was adopted

SHRI SAIFUDDIN CHOWDHURY :
I introduce the Bill.

PROMOTION OF SECULARISM
BILL*

[English]

SHRI SAIFUDDIN CHOWDHURY
(Katwa) : I beg to move for leave to
introduce a Bill to promot secularism in
the country.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to in-
troduce a Bill to promote
secularism in the country.”

The motion was adopted

SHRI SAIFUDDIN CHOWDHURY :
I introduce the Bill.

CONSTITUTION AMENDMENT
BILL*

(Insertion of new article 16A)

[English]

SHRIMATI GEETA MUKHERJEE
(Panskura) : I beg to move for leave
to introduce a Bill further to amend
the Constitution of India.

MR. DEPUTY-SPEAKER : The
question is ;

“That leave be granted to in-
troduce a Bill further to amend the
Constitution of India,”

The motion was adopted

SHRIMATI GEETA MUKHERJEE:
I introduce the Bill.

MARRIAGE LAW (AMENDMENT)
BILL*

[English]

SHRIMATI GEETA MUKHERJEE
(Panskura) : I beg to move for leave
to introduce a Bill further to amend
the Code of Criminal Procedure, 1973
and the Hindu Marriage Act, 1955.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to in-
troduce a Bill further to amend
the Code of Criminal Pro-
cedure, 1973 and the Hindu
Marriage Act, 1955.”

The motion was adopted

SHRIMATI GEETA MUKHERJEE:
I introduce the Bill.

REGULATION OF EMPLOYMENT
OF CHILD LABOUR BILL*

[English]

SHRIMATI GEETA MUKHERJEE
(Panskura) : I beg to move for leave
to introduce a Bill to regulate employ-
ment of child labour.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to in-
troduce a Bill to regulate
employment of child labour.”

The motion was adopted